

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. NO. 154/2000

New Delhi this the 11th day of May, 2000.

(A)

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI V. K. MAJOTRA, MEMBER (A)

Pramod Pal Singh S/O P.C.Tomar,  
R/O A-25 Durgapuri Extension,  
Delhi-110092. ... Applicant

( By Shri T.D.Yadav for Shri S.S.Tiwari, Advocate )

-Versus-

Union of India, through  
The Secretary,  
Staff Selection Commission,  
Block No.12,  
C.G.O. Complex, Lodi Road,  
New Delhi. ... Respondent

( By Shri S.M.Arif, Advocate )

O R D E R (ORAL)

Shri Justice Ashok Agarwal:-

Present O.A., we find, is now rendered  
infructuous as the prayer contained therein has been  
granted. All that the applicant has prayed is to  
declare his result. The same has since been declared  
and the applicant has been declared successful.  
Present O.A., in the circumstances, is disposed of.

V. Majotra  
( V. K. Majotra )

Member (A)

Agarwal  
( ASHOK Agarwal )

Chairman

/as/